

115

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No.193/2017  
(CP-628/2016)

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Southern Avenue Inn. Pvt.Ltd.		
Under Section		391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Shri K. S. PRADHAN, JD, RD (ER), MCA -

2. CA S. JINAN KR.

PETITIONER

**ORDER**

\$Praul  
20/11/17  
S. Jay  
20/11/17

Ld. Counsel for the petitioners and Mr. K.S.Pradhan, Joint Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

List on 10/01/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)